

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 456 of 2020

IN THE MATTER OF:

Green Land

...Appellant

Versus

Ebaco India Pvt. Ltd.

...Respondent

Present:

For Appellant : Mr. Gaurav Goel, Advocate

O R D E R

20.03.2020 At the request of the learned counsel for the Appellant, the matter is adjourned.

List the matter 'for Admission (Fresh Case)' on **17th April, 2020**.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Shreesha Merla]
Member (Technical)

/ns/gc/